

**C. A. T. Bench, JAIPUR**

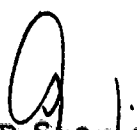
Date of Order

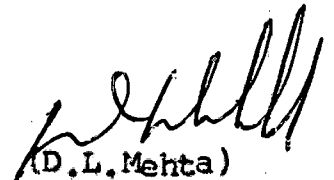
Orders MP 426 /93

17.9.1993

Mr.S.K.Jain - counsel for petitioner/applicant  
Mr.N.K.Jain - counsel for respondents.

Heard the learned counsel for the parties.  
The M.P. for amendment of the O.A. is allowed.  
The counsel for the applicant should file the  
amended O.A. within a period of 3 weeks failing  
which the application for amendment shall stand  
dismissed. The M.P. stands disposed of.

  
(O.P.Sharma)  
Member(A)

  
(D.L.Mehta)  
Vice Chairman.

Copy Recd.  
N.K.Jain  
23/9/93

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